

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 475/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

LATOORI

Respondent(s)

[HIGH UP ON THE BOARD]

Date : 16-09-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN

HON'BLE MR. JUSTICE ARUN PALLI

For Appellant(s) Ms. Ruchira Goel, AOR

For Respondent(s) Ms. Sangeeta Kumar, AOR/Amicus Curie

Ms. Vidushi Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. In this case, originally Mr. Vijay Kumar, learned advocate was appointed from the Supreme Court Legal Services Committee (SCLSC). Mr. Vijay Kumar, learned advocate has since passed away. Ms. Sangeeta Kumar, learned counsel has now been assigned this case by the SCLSC.
2. Ms. Sangeeta Kumar, learned counsel shall appear as an Amicus Curiae in this matter to assist the Court on behalf of the sole respondent and her name to be reflected in the cause list.
3. Learned counsel for the State-appellant seeks a short accommodation.
4. Time, as prayed for, is granted.
5. List on 24th September, 2026 on high up on the Board.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(MANOJ KUMAR)
COURT MASTER (NSH)